

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 4973/2016

U. P. POSTAL PRIMARY COOPERATIVE BANK LTD & ORS. Appellant(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(IA No. 53091/2022 - INTERVENTION/IMPLEADMENT)

Date : 25-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN
[IN CHAMBER]

For Appellant(s) Mr. Mukesh Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mrs. Gargi Khanna, AOR

Mr. Anil Kumar Sinha, Adv.
Ms. Rachna Gupta, AOR

Mr. Krishnam Mishra, Adv.
Mr. Parnn Kumar Mishra, Adv.
Mr. Jatinder Kumar Bhatia, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the impleadment application - I.A. No.53091/2022 along
with the main matter as and when the main Special Leave Petition is
listed.

(KAVITA PAHUJA)
COURT MASTER (SH)

(GURCHARAN SINGH KUKAL)
COURT MASTER (NSH)